HARYANA VIDHAN SABHA

Un-Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 24TH August, 2012.

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Payment of Compensation

244. SH. PARDEEP CHAUDHARY, M.L.A.: Will the **Minister of State for Labour and Employment** be pleased to state whether any order in regard to payment of compensation to the retrenched workers of Bhupindra Cement Factory (Company), Surajpur (Panchkula) has been issued / passed by the Secretary of Labour Department; if so, the steps taken by the department to implement the aforesaid order?

Chandigarh: The 16th August, 2012 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha